

Annexure 3

Name of the Corporate Debtor: Wind World (India) Limited

Date of commencement of CIRP: 20 February 2018

List of creditors as on: 15 May 2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR₹)

Sl No.	Name of Creditor (NR)	Details of claim received				Details of claim admitted				Whether related party?	Voting share	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount admitted	Amount Repaid (Note 2)	Revised Amount admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee							
1	India SME Asset Reconstruction Company Limited (ISARC)	15-May-26	39,43,07,81,018	38,62,01,23,511	-	38,62,01,23,511	Financial	38,61,95,18,468	61,46,81,436	No	86.73%	-	-	81,06,57,508	-	Note 3 and 4
2	IDBI Bank	6-Mar-18	2,26,63,88,991	2,26,63,88,992	2,04,37,40,581	22,26,48,411	Financial	2,26,63,88,992	2,26,63,88,992	No	0.50%	-	-	-	-	Note 2
3	Oriental Bank of Commerce (now merged with Punjab National Bank (PNB))	7-Mar-18	9,71,26,582	9,71,26,582	9,71,26,582	-	Financial	-	-	No	0.00%	-	-	-	-	Note 2
4	Sipra Wind Energy Limited	8-Mar-18	2,26,02,38,133	2,02,30,60,303	-	2,02,30,60,303	Financial	2,02,30,60,303	-	No	4.54%	-	-	23,71,77,830	-	
5	Mahindra Wind Energy Private Limited	8-Mar-18	1,67,54,33,632	1,77,57,19,166	-	1,77,57,19,166	Financial	1,77,57,19,166	-	No	3.99%	-	-	19,87,14,473	-	
6	Lopthal Wind Energy Private Limited	8-Mar-18	58,67,09,310	31,45,56,357	-	31,45,56,357	Financial	31,45,56,357	-	No	0.71%	-	-	27,21,49,953	-	
7	Tata Capital Financial Services Ltd	15-Mar-18	14,69,40,343	14,69,40,343	-	14,69,40,343	Financial	14,69,40,343	-	No	0.34%	-	-	-	-	
8	KW IPEX Bank	1-Mar-18	4,88,03,493	4,88,03,493	-	4,88,03,493	Financial	4,88,03,493	-	No	0.11%	-	-	-	-	
9	Cooperative Rastobank U.A.	18-Mar-18	1,21,31,168	1,21,31,168	-	1,21,31,168	Financial	1,21,31,168	-	No	0.03%	-	-	-	-	
Total			46,82,45,49,678	45,30,58,49,914	2,14,08,07,163	43,16,48,82,751					96.85%	-	-	1,51,86,99,784	-	

Note 1. Above table setting out the reconstituted CoC with the voting share is based on the information available with the Resolution Professional.
 Note 2. Pursuant to the satisfaction of debt obligations by the subsidiary companies, the Corporate Guarantee liabilities of Corporate Debtor has been correspondingly reduced. In alignment with this adjustment, an "Amount Repaid" column has been incorporated for the claims submitted by IDBI Bank, Punjab National Bank (PNB), and the Indian Renewable Energy Development Agency (IREDA). The stated modification in the CoC constitution is allowed by Hon'ble NCLT vide order dated 11 November 2025.
 Note 3. The date of receipt of claims for ISARC have been considered as the date of the respective assignment agreements through which the debts were assigned.
 Note 4. Pursuant to intimation letter dated 22 May 2026 and execution of a Security Receipts Transfer Agreement dated May 15, 2026, The debt of Omkara Asset Reconstruction Company Limited has been assigned to India SME Asset Reconstruction Company Limited (ISARC). Filing of application with the Hon'ble NCLT is being undertaken.